

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 828
ANSWERED ON 04.12.2025

DRINKING WATER SUPPLY HALTED IN HISAR

†828. SHRI JAI PARKASH:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is aware that works related to drinking water supply have been non-functional for a long time at various locations in Hisar Lok Sabha Constituency, causing severe difficulties to the local population and if so, the details thereof;

(b) whether it is also a fact that works related to canal cleaning and canal drain cleaning in the area have been halted, thereby affecting the irrigation system and if so, the details thereof;

(c) whether the Government has reviewed the reasons for the discontinuation of these works and issued guidelines to the concerned departments for resuming the same immediately and if so, the details thereof; and

(d) whether the Government proposes to implement any specific action plan to improve water supply, expedite canal cleaning works and prevent recurrence of such issues in future in Hisar Lok Sabha Constituency and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Drinking water is a state subject and the power to plan, approve and implement drinking water supply schemes/projects is vested in the State Government. Government of India, in partnership with States/UTs including Haryana is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household in the country. Under Jal Jeevan Mission (JJM), the Department of Drinking Water and Sanitation provides financial, policy guidance and technical assistance to the States and Union Territories for implementing their drinking water supply schemes. As reported by the state, all the household in the State including Hisar have provision for tap water supply and there is no dysfunctional water supply scheme and no village is getting water supply below than JJM norms.

(b), (c) & (d) State has informed that the canal-based water supply system is operating smoothly and adequate measures are in place to ensure uninterrupted provision of drinking water to public. The canal cleaning works was temporarily halted by the MGNREGA authorities recently due to

non-availability of labour under the scheme. The concerned department of State has been advised to resume the work through alternative mechanisms in order to prevent any disruption in irrigation services. Accordingly, the State department has invited tenders for clearance of channels and State has adopted this as alternative mechanism for executing channel cleaning works. State is taking all necessary steps to streamline processes and prevent such issues from arising in the future.
